

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**Appeal No. 225 of 2019**

**Dated : 27<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

<b>North Bihar Power Distribution Company Limited &amp; Anr.</b>	<b>.... Appellant(s)</b>
<b>Versus</b>	
<b>Bihar Electricity Regulatory Commission</b>	<b>.... Respondent(s)</b>

Counsel for the Appellant(s) : Ms. Poorva Saigal  
Ms. Tanya Saree

Counsel for the Respondent(s) : Mr. Arijit Maitra for R-1

**ORDER**

Objections, if any, shall be filed within two weeks.

List the matter on **24.09.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**  
*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**